

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

102. IA/1270/2024 C.P. (IB)/163(MB)2023

IN THE MATTER OF

Phoenix Arc Private Limited

... Petitioner

Vs

Precision Realty Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Aniket Malu (VC)

For the Respondent:

ORDER

IA 1270 of 2024- This is an Application filed for placing on record the 1st Status Report appraising the status of the CIRP of the Corporate Debtor. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/